

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.02.2023

ORDER NO. 41 of 2023

Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **16.02.2023** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---------------|---|--|
| On 16.02.2023 | Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Service Tax Division Bench matters |

Note:

1. The Single Member cases listed before Ms. Rachna Gupta, Hon'ble Member (Judicial) will be taken by Mr. Anil Choudhary, Hon'ble Member (Judicial).
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar